

CP NO. 40(ND)/2015
RT No.38/2016

Sunil Maheshwari & Ors.

...Petitioners

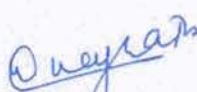
Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt. Ltd. &Ors.

...Respondents

Present: Ms. Pulkit Verma, Advocate for Mr. Arun Dev Mishra, Advocate
for petitioners.
Mr. Aman Bahri, Advocate with Ms. Aastha Ray Advocate
of Dua Associates for respondents.

Adjourned to 05.10.2016 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 27, 2016

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